

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,
AT CHENNAI**

Original Application No. 125 of 2023

In the Matter of

Suo Motu

Tribunal on its own motion Based

on the letter petition about "Large Scale

Encroachments in Nalgonda District of Telangana State"

... Applicant

-Vs-

The District Collector,

Nalgonda District,

Telangana and others

... Respondents

REPORT OF THE CHIEF ENGINEER, IRRIGATION, SURYAPET - R6

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Place: Chennai

Date: 06.02.2026



Mrs. H. Yasmeen Ali

Standing Counsel for 6th Respondent.

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application NO. 125/2023 (SZ)

TRIBUNAL ON ITS OWN MOTION SUP MOTU
TELANGANA PETITIONER
VS

6. THE CHIEF ENGINEER, IRRIGATION, SURYAPET
Respondent

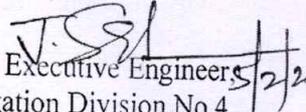
REPORT OF THE EXECUTIVE ENGINEER, IRRIGATION DIVISION NO.4 KODAD
SURYAPET DISTRICT
(ON BEHALF CHIEF ENGINEER, IRRIGATION, SURYAPET)
RESPONDENT No.6
TELANGANA STATE

The Hon'ble National Green Tribunal (South Zone), Chennai passed an order dated 28-11-2025 wherein some points raised on the report submitted by the Respondents, accordingly the additional information is herewith submitted.

1. Survey Numbers and Extent of Peddacheruvu: The Statement showing the survey numberwise area details is furnished.(Annexure-I enclosed)
2. Illegal Constructions on Shikam Land: The Irrigation Department requested the Revenue Authorities viz., Revenue Divisional Officer, Kodad on 03-10-2023 duly apprising the order of Hon'ble National Green Tribunal order Date.28-08-2023 to initiate action for eviction of Encroachments under the Telangana Land Encroachment Act. (Copy for Letter enclosed).
3. Action Taken During 2010-2025:Based on Hon'ble NGT order Date.28-08-2023, preliminary survey conducted and requested Revenue Authorities viz., Revenue Divisional Officer, Kodad on 03-10-2023 to initiate action for eviction of Encroachments under the Land Encroachment Act. (Copy for Letter enclosed). The Revenue Authorities have informed that a detailed and comprehensive survey is to be conducted before proceeding with the process of eviction.Accordingly, as per the directions of the District Collector, Suryapet District, a joint team comprising officials from Revenue, Municipal and Irrigation Department have conducted a comprehensive survey from 31.11.2024 to 06.12.2024 and identified the

Encroachments and accordingly the report was submitted to the Hon'ble National Green Tribunal (South Zone), Chennai.

4. Eviction Proceedings and Present Status: The Revenue Authorities issued notices dated: 27-12-2025 to the individuals who encroached illegally stating that "the Act of Illegal Encroachment Constitutes, Inter Alia, Criminal Trespass" under relevant codes of Indian Penal Code which is punishable with imprisonment". Presently, the Eviction process is being delayed due to conduction of elections to the Local Bodies viz., Gram Panchyats vide Notification No.1085/TGSEC-PR/2025, Dated: 25.11.2025 and the Municipalities vide Notification No.209/TGSEC-ULBs/2026, Dated: 27.01.2026.


Executive Engineer, 5/2/2026
Irrigation Division No.4,
Kodad, Suryapet District
Telangana State
(On behalf of 6th respondent)

ANNEXURE-I

Sl. No	Name of the Revenue Village	Sy.No.	Patta/ Inam/Govt	Wet /Dry	Total Extent Ac. Gts	Extent Under Submerged (FTL) as per survey Ac. Gts	Cultivation Covered (as per col. 7)		Structures & Plots Covered (as per col.7)		Remarks
							No.	Extent	No	Extent	
1	2	3	4	5	6	7	8 (a)	8 (b)	8 (c)	8 (d)	9
(I) Tank bed area											
1	Kodad	145	Shikamtalab	-	413-27	413-27	10	15.04	53	0.31 ¼	Regd. Shikam
2	Ananthagiri	-	-	-	-	-	-	-	-	-	
3	Khanapuram	-	-	-	-	-	-	-	-	-	
Sub Total:					413-27	413-27	10	15.04	53	0.31 ¼	
(II) Govt. Land											
1	Kodad	4	Kariz Khata	Dry	1-03	1.03	-	-	-	-	Submergence
2		5	Kariz Khata	Dry	1-07	1.07	-	-	-	-	Submergence
3		7	Kariz Khata	Dry	1-29	1.29	-	-	-	-	Submergence
4		9	Kariz Khata	Dry	1-28	1.28	-	-	-	-	Submergence
5		10	Kariz Khata	Dry	1.37	1.37	-	-	-	-	Submergence
6		11	Kariz Khata	Dry	2-13	2.13	-	-	-	-	Submergence
7		12	Kariz Khata	wet	1-16	1.16	-	-	-	-	Submergence
8		13	Kariz Khata	wet	2-08	2.08	-	-	-	-	Submergence
9		14	Kariz Khata	wet	1-13	1.13	-	-	-	-	Submergence
10		15	Kariz Khata	wet	1-14	1.14	-	-	-	-	Submergence
11		17	Kariz Khata	wet	1-09	1.09	-	-	-	-	Submergence
12		21	Kariz Khata	Wet	2-04	2.04	-	-	-	-	Submergence
13		22	Kariz Khata	Wet	1-04	1.04	-	-	-	-	Submergence
14		23	Kariz Khata	Wet	1-10	1.10	-	-	-	-	Submergence
15		24	Kariz Khata	Wet	1.35	1.35	-	-	-	-	Submergence
16		25	Kariz Khata	Wet	1-30	1.30	-	-	-	-	Submergence
17		26	Kariz Khata	Wet	0-24	0.24	-	-	-	-	Submergence
18		27	Kariz Khata	Wet	1-19	1.19	-	-	-	-	Submergence
19		29	Kariz Khata	Wet	1-11	1.11	-	-	-	-	Submergence
20		30	Kariz Khata	Wet	1-04	1.04	-	-	-	-	Submergence
21		31	Kariz Khata	Wet	1-09	1.09	-	-	-	-	Submergence
22		38	Kariz Khata	Wet	0-23	0.23	-	-	-	-	Submergence
23		39	Kariz Khata	Wet	1-28	1.28	-	-	-	-	Submergence

24	Kodad	41	Kariz Khata	Wet	0-25	0.25	-	-	-	-	Submergence
25		42	Kariz Khata	Wet	1.35	1.35	-	-	-	-	Submergence
26		43	Kariz Khata	Wet	1.30	1.30	-	-	-	-	Submergence
27		44	Kariz Khata	Wet	1-19	1.19	-	-	-	-	Submergence
28		90	Kariz Khata	wet	1.35	1.35	-	-	-	-	Submergence
29		91	Kariz Khata	wet	0-19	0.19	-	-	-	-	Submergence
30		93	Kariz Khata	wet	1-31	1.31	-	-	-	-	Submergence
31		94	Kariz Khata	wet	2-01	2.01	-	-	-	-	Submergence
32		95	Kariz Khata	wet	2-02	2.02	-	-	-	-	Submergence
33		96	Kariz Khata	wet	1.39	1.39	-	-	-	-	Submergence
34		97	Kariz Khata	wet	2-04	2.04	-	-	-	-	Submergence
35		98	Kariz Khata	wet	0-39	0.39	-	-	-	-	Submergence
36		99	Kariz Khata	wet	0-10	0-10	-	-	-	-	Submergence
37		100	Kariz Khata	wet	2.00	2.00	-	-	-	-	Submergence
38		101	Kariz Khata	wet	1-23	1.23	-	-	-	-	Submergence
39		102	Kariz Khata	wet	1-25	1.25	-	-	-	-	Submergence
40		119	Kariz Khata	wet	1-29	1.29	-	-	-	-	Submergence
41		120	Kariz Khata	wet	1-04	1.04	-	-	-	-	Submergence
42		121	Kariz Khata	wet	1.36	1.36	-	-	-	-	Submergence
43		122	Kariz Khata	wet	1-25	1.25	-	-	-	-	Submergence
44		123	Kariz Khata	wet	2-19	2.19	-	-	-	-	Submergence
45		124	Kariz Khata	wet	1.38	1.38	-	-	-	-	Submergence
46		125	Kariz Khata	wet	1-14	1.14	-	-	-	-	Submergence
47		126	Kariz Khata	wet	1.35	1.35	-	-	-	-	Submergence
48		127	Kariz Khata	wet	2-01	2.01	-	-	-	-	Submergence
49		128	Kariz Khata	wet	2-17	2.15	-	-	-	-	Submergence
50		129	Kariz Khata	wet	1-01	1.01	-	-	-	-	Submergence
51		130	Kariz Khata	wet	0-35	0.35	-	-	-	-	Submergence
52		131	Kariz Khata	wet	2-17	2.17	-	-	-	-	Submergence
53		132	Kariz Khata	wet	2.00	2.00	-	-	-	-	Submergence
54		133	Kariz Khata	wet	1-19	1.19	-	-	-	-	Submergence
55		134	Kariz Khata	wet	1-17	1.17	-	-	-	-	Submergence
56		135	Kariz Khata	wet	1.37	1.37	-	-	-	-	Submergence

57	Kodad	136	Kariz Khata	wet	1.35	1.35	-	-	-	-	Submergence
58		137	Kariz Khata	wet	1-15	1.15	-	-	-	-	Submergence
59		138	Kariz Khata	wet	2-11	2.11	-	-	-	-	Submergence
60		139	Kariz Khata	wet	1.33	1.33	-	-	-	-	Submergence
61		140	Kariz Khata	wet	1-05	1.05	-	-	-	-	Submergence
62		141	Kariz Khata	wet	2-04	2.04	-	-	-	-	Submergence
63		142	Kariz Khata	wet	2-02	2.02	-	-	-	-	Submergence
64		143	Kariz Khata	wet	1.38	1.38	-	-	-	-	Submergence
65		144	Kariz Khata	wet	1.39	1.39	-	-	-	-	Submergence
66		6	Poramboke	-	0-14	0.14	-	-	-	-	Submergence
67		8	Poramboke	-	0-20	0.20	-	-	-	-	Submergence
68		16	Poramboke	wet	0-27	0.27	-	-	-	-	Submergence
69		20	Poramboke	wet	0-24	0.24	-	-	-	-	Submergence
70		28	Poramboke	wet	0-10	0.10	-	-	-	-	Submergence
71		32	Poramboke	wet	0-14	0.14	-	-	-	-	Submergence
72		40	Poramboke	wet	0-05	0.05	-	-	-	-	Submergence
73		92	Poramboke	wet	0-18	0.18	-	-	-	-	Submergence
74		55	Ceiling	wet	5.22	1.26	-	-	-	-	Submergence
	Sub Total:					107.37	-	-	-	-	

(iii) Assigned Land

1	Kodad	79	Kariz Khata	wet	2.34	2.34	-	-	-	-	Submergence
2		80	Kariz Khata	wet	1-26	1.26	-	-	-	-	Submergence
3		81	Kariz Khata	wet	1-11	1.11	-	-	-	-	Submergence
4		82	Kariz Khata	wet	1-30	1.30	-	-	-	-	Submergence
5		85	Kariz Khata	wet	2-03	2.03	-	-	-	-	Submergence
6		86	Kariz Khata	wet	2-02	2.02	-	-	-	-	Submergence
7		87	Kariz Khata	wet	2-02	2.02	-	-	-	-	Submergence
8		88	Kariz Khata	wet	0-31	0.31	-	-	-	-	Submergence
9		89	Kariz Khata	wet	1-10	1.10	-	-	-	-	Submergence
10		103	Kariz Khata	wet	1-17	1.17	-	-	-	-	Submergence
11		104	Kariz Khata	wet	1-08	1.08	1	1.00	-	-	Agriculture
12		105	Kariz Khata	wet	1.39	1.39	1	1.39	-	-	Agriculture
13		118	Kariz Khata	wet	3-17	3.17	1	3.17	-	-	Agriculture
	Sub Total:					23.30	3	6.16			

1	Ananthagiri	1027	Banchirai	-	101-39	25.01	18	10.01	-	-	Agriculture Submergence
	Sub Total:					25.01	18	10.01			
2	Khanapuram	75	Poramboke		2-16	0.13 1/2	2	0.13 1/2	-	-	Agriculture
	Sub Total:					0.13 1/2	2	0.13 1/2			

(iv) INAM LANDS

1	Kodad	18	Inam	wet	1-09	1.09	-	-	-	-	Submergence
2		19	Balvathi Inam	Wet	2-04	2.04	-	-	-	-	Submergence
3		33	Choutha Inam	Wet	1-10	1.10	-	-	-	-	Submergence
4		34	Choutha Inam	Wet	1-10	1.10	-	-	-	-	Submergence
5		35	Choutha Inam	Wet	1-18	1.18	-	-	-	-	Submergence
6		36	Choutha Inam	Wet	1-19	1.19	-	-	-	-	Submergence
7		37	Choutha Inam	Wet	1-01	1.01	-	-	-	-	Submergence
8		76	Choutha Inam	Dry	10-02	4.31	1	3.26	-	-	Submergence 1.05
9		83	Choutha Inam	wet	3-02	3.02					Submergence
10		84	Choutha Inam	wet	2-10	2.10					Submergence
11		1064	Choutha Inam	Dry	18-38	4.36			26	4.36	Houses & Plots
12		1065	Choutha Inam	Dry	10-12	2.12			11	2.12	Houses & Plots
	Sub Total:					27.02	1	3.26	37	7.08	
1	Ananthagiri	967	Dasthagara Inam	Wet	1-23	1.23	-	-	-	-	Submergence
2		968	Dasthagara Inam	Wet	1-27	1.24	-	-	-	-	Submergence
3		969	Dasthagara Inam	Wet	1-28	1.28	-	-	-	-	Submergence
	Sub Total:					4.35					
1	Khanapuram	85	Sendhi Inam	Dry	10-26	2.35	1	2.35	-	-	
	Sub Total:					2.35	1	2.35			

(V) Patta lands under submergence (FTL)

1	Kodad	3	Patta	Dry	11-30	6.35	-	-	144	6.35	Houses
2		45	Patta	Wet	2-18	2.18	-	-	-	-	Submergence
3		46	Patta	wet	2-04	2.04	-	-	-	-	Submergence
4		47	Patta	wet	1.00	1.00	-	-	2	0.27	Submergence 0.13
5		48	Patta	wet	1-12	1.12	-	-	-	-	Submergence
6		49	Patta	wet	1-29	1.29	-	-	-	-	Submergence
7		50	Patta	wet	1-25	1.25	-	-	-	-	Submergence
8		51	Patta	wet	2-01	2.01	-	-	-	-	Submergence

9	Kodad	52	Patta	wet	3-07	3.07	-	-	-	3.07	Submergence
10		53	Patta	wet	0-29	0.29	-	-	-	-	Submergence
11		54	Patta	wet	2-14	2.14	-	-	-	-	Submergence
12		58	Patta	wet	12-03	0.34	-	-	-	0.34	Plots
13		74	Patta	Dry	18-35	2.18	3	2.18	-	-	Agriculture
14		75	Patta	Dry	9-35	3.23	1	3.23	-	-	Agriculture
15		77	Patta	Dry	12-27	0.02	1	0.02	-	-	Agriculture
16		78	Patta	Dry	8-04	7.07	-	-	-	-	Submergence
17		107	Patta	Dry	17-03	0.23	-	-	-	0.23	Plots
18		114	Patta	Dry	12-29	0.29	1	0.29	-	-	Agriculture
19		116	Patta	Dry	9-35	4.09	2	4.09	-	-	Submergence Agriculture
20		117	Patta	Dry	9-24	9.24	2	9.24	-	-	Agriculture
21		389	Patta	Dry	10-09	2.28	1	2.28	-	-	Agriculture
22		1061	Patta	Dry	12-28	3.28	-	-	3	3.28	Houses & Plots
23		1062	Patta	Dry	14-23	3.36	-	-	3	3.36	Houses & Plots
24		1063	Patta	Dry	13-01	3.39	-	-	9	3.39	Houses & Plots
25		1067	Patta	Dry	10-22	3.07	-	-	58	3.07	Houses & Plots
	Sub Total:					72.01	11	23.13	219	26.36	
1	Ananthagiri	962	Patta	Dry	2-14	2.14	1	2.14	-	-	Submergence Agriculture
2		963	Patta	Wet	1-27	1.27	-	-	-	-	Submergence
3		964	Patta	Wet	2-24	2.24	-	-	-	-	Submergence
4		965	Patta	Wet	2-13	2.13	-	-	-	-	Submergence
5		966	Patta	Wet	2-12	2.12	-	-	-	-	Submergence
6		970	Patta	Wet	2-01	2.01	-	-	-	-	Submergence
7	Ananthagiri	971	Patta	Wet	2-09	2.09	-	-	-	-	Submergence
8		972	Patta	wet	2.06	2.06	-	-	-	-	Submergence
9		973	Patta	Wet	1.35	1.35	-	-	-	-	Submergence
10		974	Patta	Wet	1.38	1.38	-	-	-	-	Submergence
11		975	Patta	Wet	1-25	1.25	-	-	-	-	Submergence
12		926	Patta	Dry	9-39	5.02	6	5.22	-	-	Agriculture
13		927	Patta	Dry	13-39	2.38	4	2.38	-	-	Agriculture
	Sub Total:					31.04	11	10.14			
1	Khanapuram	86	Patta	Dry	3-05	3.05	-	3.05	-	-	Submergence Agriculture

2	Khanapuram	87	Patta	Dry	17-14	8.13 %	5	7.08	1	1.05 %	Houses & Plots
3		88	Patta	Dry	16-36	3.07	2	3.07	-	-	Agriculture
4		80	Patta	Dry	9-20	4.05 %	3	4.05 %	-	-	Agriculture
Sub Total:						18.31	10	17.24 %	1	1.85 %	

ABSTRACT

Sl.No.	Name of the Revenue Village	Regd. Tank bed / Shikam land	Govt. lands	Assigned lands	Inam Lands	Patta lands under Submergence (FTL)	Total land
1	Kodad	413.27	107.37	23.30	27.02	72.01	644.17
2	Ananthagiri	-	-	28.01	4.35	31.04	61.00
3	Khanapuram	-	-	0.13 1/2	2.35	18.31	21.39 1/2
Total:		413.27	107.37	49.04 1/2	34.32	121.36	727.16 1/2

Accordingly to latest survey report the details are furnished for kind perusal and necessary action.

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2	Khanapuram	87	Patta	Dry	17-14	8.13 ½	5	7.05	1	1.05 ½	Houses & Plots
3		88	Patta	Dry	16-36	3.07	2	3.07	-	-	Agriculture
4		89	Patta	Dry	9-20	4.05 ½	3	4.05 ½	-	-	Agriculture
	Sub Total:					18.31	10	17.28 ½	1	1.05 ½	

ABSTRACT

SI.No.	Name of the Revenue Village	Regd.Tank bad/Shikam Land	Govt.Lands	Assigned lands	Inam lands	Patta Lands under Submergence (FTL)	Total land
1	Kodad	413.27	107.37	23.30	27.02	72.01	644.17
2	Ananthagiri	-	-	25.01	4.35	31.04	61.00
3	Khanapuram	-	-	0.13 ½	2.35	18.31	21.39 ½
	Total:	413.27	107.37	49.04 ½	34.32	121.36	727.16 ½

Accordingly, to latest Survey report the details are furnished for kind perusal and necessary action

ABSTRACT OF ENCROACHMENTS AS PER THE FINAL SURVEY REPORT:

Sl No	Type of Land	Extent Ac - Gt	Cultivation		Structures & Plots	
			No of Persons	Extent Ac - G	No of Persons	Extent Ac - G
1	Shikkam Lands	413-27	10	15-04	53	0-31¼
2	Govt Lands	107-37	-	-	-	-
3	Assigned lands	49-04½	21	16-30½	-	-
4	Inam Lands	34-32	2	6-21	37	7-08
5	Patta Lands	121-36	32	51-12½	220	28-01½
		727-16½	65	89-28	310	36-1¼

PRESENT STATUS:

It is to submit that the Peddacheruvu Kodad has been inspected on 03-10-2023 as directed specifically in the NGT Order Dt: 28-08-2023 and observed that the Encroachments mentioned in the above enquiry report i.e., Cultivation Activity in 89 Acres and Structures & Plots in 36 Acres are found to be still existing.

In view of the Order of Hon'ble National Green Tribunal, Chennai (SZ), I request the Revenue Divisional Officer, Kodad kindly arrange to conduct necessary survey with surveyors to list out the encroachments at an early date so that to assess the present status and also requested to take necessary steps to evict the encroachments as per the provisions in the Land Encroachment Act.

Encl:

1. Earlier Enquiry Report of Spl. Dy Collector (LA), SRSP Stage-II, Unit.3 Suryapet - 26 pages
2. Order of Hon'ble NGT - 8 Pages

Yours faithfully

Sd/-06.10.2023
Executive Engineer,
Irrigation Division No.4,
Kodad

1. Copy submitted to the Chief Engineer, Irrigation, Suryapet for favour of kind information.
2. Copy submitted to the District Collector, Suryapet for favour of kind information.
3. Copy submitted to the Superintending Engineer, Irrigation Circle, Kodad for favour of information.
4. Copy to the Deputy Executive Engineer, Irrigation Sub-Division No.1, Kodad for information and necessary action
5. Copy to the Thashildar, Kodad Mandal for information and necessary action.

J. S. A. etio
Executive Engineer,
Irrigation Division No.4,
Kodad

PEDDA CHERUVU, KODAD

The Peddacheruvu of Kodad Village and Mandal in Suryapet District was built during the Regime of Kakatiya Dynasty for the purpose of Irrigation. The Peddacheruvu is spread in an area covering to an extent of Ac 727-16½ G.

Earlier Enquiry Report of Spl. Dy Collector (LA), SRSP Stage-II, Unit.3 Suryapet on Encroachments of Shikam Land of Peddacheruvu of Kodad Village and Mandal

I further submit that the then Spl.Dy Collector (LA), SRSP Stage-II, Unit.3 Suryapet submitted a report i.e., the enquiry report on Dt:11-02-2010 requesting the then District Collector, Nalgonda to take necessary action so as to curtail irregular activities to maximum extent so that the desire of the Ayacutdars, Fishermen, and other Villagers may be fulfilled to save and protect the Peddacheruvu Irrigation Source of Kodad Village Mandal. The details are under:

DETAILS OF SUBMERGENCE AREA:

Sl No	Regd Tank bed/ Shikkam Land Ac - G	Govt Lands Ac - G	Assigned Lands Ac - G	Inam Lands Ac - G	Patta lands Ac - G	Total Extent Ac - G
1	413-27	107-37	49-04½	34-32	121-36	727-16½

- The District Collector, erstwhile Nalgonda (Dist) on 21-10-2009 directed the Special Deputy Collector (Land Acquisition), SRSP Stage-II, Unit.3, Suryapet to conduct enquiry about the adverse news published in Sakshi Telugu Daily News Paper Dt:13-06-2009 and submit the detailed report.
- In response, the Special Deputy Collector (LA), SRSP Stage-II, Unit.3, Suryapet requested District Collector, Nalgonda District to depute surveyors for identification of Government lands, Patta Lands.
- Accordingly, the Assistant Director, Survey and Land Records, Nalgonda allotted three (3) teams consisting of Deputy Inspector of Surveys and Surveyors to attend the survey work of Patta and Shikam Lands within the limits of F.T.L (Full Tank Level) lands of Peddacheruvu, Kodad village and Mandal for recording encroachments.
- As per the proceedings of the Assistant Director, Survey and Land Records, Nalgonda, these three teams have visited the Peddacheruvu of Kodad Village and completed the preliminary survey work.
- To cross check the entries and preliminary survey work, the team consisting of Special Deputy Collector, the Assistant Director, Survey and Land Records, Irrigation Officials and Tahisildar, Kodad have inspected the survey work as per FTL on 23rd and 24th of December-2009.
- The Assistant Director, Survey and Land Records, Nalgonda has sent the final report to the Spl. Dy Collector (LA), SRSP Stage-II, Unit.3 Suryapet on 02-02-2010.

O/o. The Tahsildar
Kodad Mandal

EVICTON/ENCROACHMENT NOTICE

NOTICE No: C/5932/2010

DATED: -12-2025

- Sub: - THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI -
Suryapeta District - Kodad Revenue Division - Kodad Municipality -
Original Application No.125 of 2023 (SZ) IN THE MATTER OF: Tribunal
on its own motion SUO MOTU based on letter Petition about "Large Scale
Illegal Encroachments in Government irrigation / drinking water source -
Peddacheruvu Tank in Suryapeta District of Telangana State -Regarding
- Ref: - 1. Dist. Collector, Suryapeta Lr No:C5/195/2023 DT 14-11-2024
2. Dist. Collector, Suryapeta Lr No:C5/195/2023 DT 23-11-2024
3. RDO, Kodad Proceedings No: E/954/2020 DT: 29-11-2024
4. RDO, Kodad Lr No: E/954/2020 dated 19-12-2024
5. Municipal Commissioner, Kodad Lr No: G1/530/2024 Dated 06-01-2025
6. RDO, Kodad Lr No: E/954/2020 dated 08-01-2025
7. Dist. Collector, Suryapeta Lr No:C5/195/2023 DT 13-08-2025

&&&

The National Green Tribunal, South Zone, Chennai in the OA No: 125 of 2023 (SZ) stated that the Peddacheruvu Kodad is situated in an extent of Acres 727 - 16 Guntas, serving ayacut to an extent of Acres 938 - 14 Guntas. The FTL submergence area of the Cheruvu is categorized as Shikkam lands (Acres 413 - 27 Guntas), Government lands (Acres 107 - 37 Guntas), Assigned lands (Acres 49 - 04 Guntas), Inam lands (Acres 34 - 32 Guntas) and Patta lands (Acres 121 - 36 Guntas). The Peddacheruvu always continues to have inflow into the tank even after the rainy season due to water supply to NSP ayacut for two crops. The tank is always in FTL condition. The report further states that encroachment currently existed prior to 2010 and there are no encroachments after 2010. Let a further report be filed as to how the above-said statement was verified. Even if the encroachments are prior to 2010, why was the immunity given to them may also be stated. Pursuant to the instructions, joint team comprising officials from Irrigation, Municipal and Revenue Departments and their staff conducted comprehensive survey and submitted survey reports. The reports reveal individual encroachments as follows: -

1. SURVEY NUMBER 145 SHIKKAM LAND

Sl. No:	Name of the village	Before 2010		After 2010		Difference	
		Structure & Plots covered		Structure & Plots covered			
		No:	Extent in Sq. yards	No:	Extent in sq. yards	No:	Extent in Sq. yards
-1	2	3	4	5	6	7 [5-3]	8 [6-4]
1	Kodad	53	3894	61	4819	8	925
2	Ananthagiri	--	--	--	--	--	--
3	Khanapuram	--	--	--	--	--	--
	TOTAL	53	3894	61	4819	8	825

2. ASSIGNED LAND

Sl. No:	Name of the village	Before 2010		After 2010		Difference	
		cultivation covered		cultivation covered			
		No:	Extent in Sq. yards	No:	Extent in sq. yards	No:	Extent in Sq. yards
1	2	3	4	5	6	7 [5-3]	8 [6-4]
1	Kodad	03	06-16	3	06-16	-	-
2	Ananthagiri	18	10.01	18	10.01	--	--
3	Khanapuram	02	01.350	02	0.1350	--	--
	TOTAL	23	16.3050	23	16.3050	-	-



GOVERNMENT OF TELANGANA
IRRIGATION AND CAD DEPARTMENT

From
Smt.P.Suvarna Rekha,
Deputy Executive Engineer,
Irrigation Sub division No.1,
Kodad, Suryapet District
Letter. No. DEE/Sd1/Kdd/
Sir,

To
The Executive Engineer,
Irrigation Division no.1,
Kodad, suryapet Dist.

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Dt: 25.12.2024.

Sub: NGT Case – Suryapet District - Irrigation & CAD Department – Kodad Town & Mandal – Peddacheruvu tank – illegal encroachments – Joint inspection report submitted by the RDO, Kodad – Remarks called for- Regarding.
Ref: Executive Engineer, Irrigation Div.no.4,kodad Endorsement no.EE/IRR.DIV.NO.4,KDD Dt. .01.2024 along with District Collector – Megistrate, Suryapet District, Lr.No.C5/195/2023, Dt:24.12.2024.

With the reference cited, the Executive Engineer, Irrigation Division No.4, Kodad has instructed for submission of Explanatory report to sub division no.1, kodad regarding encroachment details of pedda cheruvu stated in the NGT case.

In this regard, it is to submit that the irrigation Department is reorganized in the year of 2021. In earlier all Major,Medium & Minor tanks in Suryapet District are maintained by IB Sub division, Kodad wing which is not included in the NSP Sub division No.1, Kodad. After reorganization the IB wing in kodad is merged and now it was renamed as Irrigation Sub Division No.1, kodad. After receiving the pedda cheru tank records it was found that there is no existing records and encroachment details are available. Present the pedda cheru tank is monitored regularly by the Irrigation Sub division no.1, Kodad and there are no encroachments.

Further, it is submitted that based on the special collector, Land acquisition, Nalgonda report of 2010 the irrigation Sub division no.1, Kodad have identified that standing construction area of Pedda cheruvu is Ac 36-30 Guntas.

After 2021, the Irrigation Department/Irrigation Sub division no.1, Kodad have not conducted any joint inspection regarding encroachments of Pedda cheruvu with Revenue & Municipality Departments. So, it is submitted that the irrigation Sub division no.1, Kodad is not observed any standing figure regarding the encroachments of Pedda cheruvu in Kodad.

Submitted for information and necessary action.

Yours faithfully,

R.R.K.
Dy.Executive Engineer,
Irrigation Sub-Division No.1,
Kodad, Suryapet Dist.

**GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT**

From:
Sri J.Satyanarayana, B.Tech.,
Executive Engineer,
Irrigation Division No.4,
Kodad – Suryapet Dist.

To
The Revenue Divisional Officer ,
Kodad,
Suryapet District.

Letter No.EE/Irr.Dvn4/KDD/DB/Peddacheruvu/NGT/2023-24, 149 Dt: 06.10.2023

Sir,

Sub: Peddacheruvu, Kodad - Hon'ble National Green Tribunal, Southern Zone, Chennai registered OA No. 125 of 2023 on its own motion SUO MOTU based on letter Petition about "Large Scale Encroachments in Nalgonda District of Telangana State –Request for survey to list out the encroachments to assess the present status &also for taking action as per the provisions in the Land Encroachment Act- Reg.

Ref: 1. Tribunal on its own motion SUO MOTU based on letter Petition about "Large Scale Encroachments in Nalgonda District of Telangana State O.A. No.125/2023(SZ)- Order of Hon'ble National Green Tribunal, Southern Zone
2. Lr of Spl.Dy Collector (LA), SRSP Stage-II, Unit.3 Suryapet B/169/2009 Dt:11-02-2010.

It is to inform that the Hon'ble National Green Tribunal, Southern Zone, Chennai registered OA No. 125 of 2023 on its own motion SUO MOTU based on letter Petition about "Large Scale Encroachments in Nalgonda District of Telangana State". Also based on the News was published in "Telugu Daily News Paper- Eenadu of Suryapet District edition on Dated: 01.08.2023" on Tanks in Combined District of Nalgonda with the Heading:

“ఉమ్మడి జిల్లాలోనూ కట్టా కొరల్లో నీటి వనరులు, గోలుసుకట్టు చెరువులు- మన దాకా వస్తే మునుగుడే”

IN TELUGU:

“కోదాడ పట్టణములోని పెద్దచెరువు విస్తీర్ణం 727 ఎకరాలు ఉండగా ఇప్పటి వరకు 250 ఎకరాలు కట్టా అయిందని అధికారుల సర్వేలోనే తెలింది” గత 15 ఏళ్లుగా కట్టా జరుగుతున్న, సంబంధిత అధికారులు ఎటువంటి చర్యలు తీసుకోవడములేదన్న ఆరోపణలున్నాయి. 2010 లోనే అప్పటి కలెక్టర్ రిజ్వీ సర్వే ప్రకారము ఈ చెరువులో 305కి పైగా అక్రమ నిర్మాణాలున్నట్లు గుర్తించారు. ఇప్పుడు ఆ సంఖ్య ఐదారు రెట్లు పెరగడము గమనార్హం”

IN ENGLISH:

"The area of the big pond in Kodad town is 727 acres, while the official survey has revealed that 250 acres have been encroached so far." According to the then District collector Rizvi's survey in 2010, more than 305 illegal constructions were found in this pond. It is noteworthy that now that the number has increased by five or six times".